

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-12/2020

Mr. Raghavendra @ Ratti Devar **... Petitioner**

Versus

1. Police Inspector,
Quepem Police Station,
Quepem

2. State, Through P.P. **.... Respondents**

Shri S. Shet, Advocate for the Petitioner.

Shri S.R. Rivankar, Senior Counsel with Shri G. Nagvenkar,
Additional Public Prosecutor for the Respondents.

Coram:- Nutan D. Sardessai, J.

Date:- 23rd June, 2020.

P.C.:

Shri G. Nagvenkar, learned Additional Public Prosecutor waives notice on behalf of the respondents and undertakes to file the reply by 03.07.2020 with an advance copy to the opposite party.

2. Stands over on 03.07.2020.

Nutan D. Sardessai, J.

msr.